

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) No.340/2020

In the matter of:

Facor Alloys Ltd & Anr

Appellant

Vs

Bhuvan Madan RP of Ferro Alloys Corpn Ltd & Ors

Respondent

Mr. Abhijeet Sinha, Mr. Kumar Anurag Singh, Mr A. Sharma, Advocates for appellant.

Mr. Abhinav Vashist, Sr Advocate Mr Saurav Panda, Ms Misha, Ms Charu Bansal, Advocates for R1.

Mr Ramji Srinivasan, Sr. Advocate Ms Varsha Banerjee, Advocate for R2.

Mr. Amit S Chadha, Sr. Advocate for R3.

ORDER

17.07.2020- Heard learned counsel for appellant in part. Hearing remained inconclusive. Due to paucity of time the matter is adjourned. List the appeal for hearing on **6th August, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Mr. V.P. Singh)
Member (Technical)

Bm/nn